

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 101
(IB)-609(ND)/2017
New-IA-1461/2021

IN THE MATTER OF:

SE Investments Ltd.

...

Applicant/Petitioner

Versus

Soni Realtors Pvt. Ltd.

...

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 07.04.2021

CORAM:

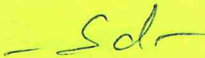
SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: P. Nagesh Sr. Adv, HR Sinha

ORDER

New-IA-1461/2021: RP appeared and accepts the notice. He seeks permission to file reply within 3 days. Prayer is allowed. List the matter on 16th April, 2021.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)